

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION No. 170/00314/2017
DATED THIS THE 04TH DAY OF DECEMBER, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)
HON'BLE SMT B. BHAMATHI, MEMBER (A)

1. Shri.B.Shivalingeswar Rao,
S/o B.Venkataiah,
Aged about 40 years,
Occ: Senior Social Security Assistant
R/at No.16, 'Surabhi Nilaya'
Venkataswamy Compound, 2nd 'A' Cross,
Shanimahatama Temple Road Devasandra,
K.R.Puram, Bangalore – 560 036.

2. Shri.B.Anil Kumar
S/o B.Souri Das, Aged about 34 years,
Occ: Senior Social Security Assistant
R/at No.129, 1st 'B' Cross,
Gokul Extension Devasandra,
K.R.Puram, Bangalore – 560 036.

3. Shri.A.Baba Goud,
S/o Saya Goud, Aged about 38 years,
Occ: Senior Social Security Assistant
R/at No.2nd floor, 'Jyothi Nilaya',
16th Cross, Basavnapura Main Road,
Gayathri Layout, K.R.Puram,
Bangalore – 560 036.

... Applicants

(By Advocate Shri M.G. Udaneshwara)

Vs.

1. Union of India,
Represented by its Chairman,
Department of Ministry of Labour & Employment,
Shrama Shakti Bhavan, Rafi Marg,
New Delhi – 110 001.

2. The Chairman,
Central Board of Trustees,
Employees Provident Fund Organisation,
Head Office, Bhavishyanidhi Bhavan No.14,
Bhikaji Cama Place, New Delhi – 110 066.

3. Central Provident Fund Commissioner
Central Board of Trustees,

EPF Organizations,
Head Office, Bhavishyanidhi Bhavan No.14,
Bhikaji Cama Place, New Delhi – 110 066.

4. Additional Central Provident Fund Commissioner
Central Board of Trustees,
EPF Organizations,
Head Office, Bhavishyanidhi Bhavan No.14,
Bhikaji Cama Place, New Delhi – 110 066.

5. Regional Provident Fund Commissioner-I (HRM)
Central Board of Trustees,
EPF Organizations,
Head Office, Bhavishyanidhi Bhavan No.14,
Bhikaji Cama Place, New Delhi – 110 066.

...Respondents

(By Shri G. Mallikarjunappa, Counsel for the Respondents)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

We heard both the learned counsels. It is agreed between them that if the matter is remitted back to them the respondents will reconsider the matter provided the applicants file a revised application following the revision of the rules. Therefore there will be an order that the applicants will file this representation within one month next of receiving a copy of this order and the respondents will consider it within next two months of receiving a copy of the representation and pass appropriate order. The applicants will be kept as it is in the interregnum and for one month period thereafter.

2. The OA is closed as above. No order as to costs.

(B. BHAMATHI)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in OA No.170/00314/2017

- Annexure A1:** Copy of Memorandum No.BN/PF/Adm-I/2008-09/199 dated 09.06.2008
- Annexure A2:** Copy of Memorandum No.BN/PF/Adm-I/2008-09/761 dated 18.09.2008
- Annexure A3:** Copy of the Memorandum No.BN/PF/Adm-I/2008-09/831 dated 14.10.2008
- Annexure A4:** Copy of the Memorandum No.BN/PF/Adm-I/2008-09/911 dated 04.11.2008
- Annexure A5:** Copy of the letter No.EPFO/ACC(K&G)AR-Rs.4600/-435/2010-11 dated 06.07.2010.
- Annexure A6:** Copy of the letter No.EPFO/ACC(K&G)AR-46/353/2010-11 dated 17.06.2010.
- Annexure A7:** Copy of the letter No.HRM-IV/III/14(2)2002/Genl/PT. dated 29.04.2011
- Annexure A8:** Copy of the representation dated 09.12.2014
- Annexure A9:** Copy of E-mail Extract dated 18.05.2015
- Annexure A10:** Copy of information under RTI letter No.HRM-IV/11/25/15/RTI dated 17.02.2016
- Annexure A11:** Copy of Officer Order No.BN/PF/Adm-I/2011-12/64/61 dated 29.04.2011.
- Annexure A12:** Copy of Officer Order No.KN/PF/PY/ADM/2015-16/192 dated 11.06.2015.
- Annexure A13:** Copy of Officer Order No.KN/PF/PY/SRO/WF/ADM/820/2013-14 dated 03.01.2014.
- Annexure A14:** Copy of letter No.HRM-IV/1(12)2012/KN/Vol.II dated 16.05.2017
- Annexure A15:** Copy of letter No.HRM-IV/14/07/2017/HR dated 06.03.2017

Annexures with reply statement:

Nil
